

Cognizance on facts revealed by Headley

1879. SHRI BHARATKUMAR RAUT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) what cognizance Government has taken on the facts revealed by Headley, who is interrogated by NIA team in US, which has pointed the finger towards Pakistan's ISI;

(b) whether Headley confirmed that Lashkar-e-Taiba terrorists carried out 26/11 Mumbai attack under the guidance of ISI;

(c) whether Headley also named some higher serving officers of Pakistan Army who collaborated Lashkar terrorists in executing Mumbai attack; and

(d) whether Government has asked Islamabad to take action against those Pakistani officers who were involved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN) : (a) to (d) The Government has taken cognizance of facts revealed by Headley and taken up this issue which is of vital security concern at various levels in the established bilateral fora. During the bilateral meetings of the Union Home Minister with the Pakistan Interior Minister, on the side lines of the third SAARC Conference of Interior/Home Ministers, the Union Home Minister, conveyed India's core concern on terrorism emanating from Pakistan, especially the Mumbai terrorist attack investigations and trial. He conveyed that since the trial was in Pakistan the real perpetrators, master mind and handlers should be brought to justice.

Foreigners overstaying in the country

1880. SHRI N.K. SINGH : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government is aware that there are a number of nationals from the First World Countries who have overstayed in India for various reasons in the past few years;

(b) if so, the details thereof;

(c) whether the security agencies have been ignoring the illegal overstay of citizens from the developed countries which is posing threat to the nation; and

(d) if so, the steps Union Government proposes to take to check such overstaying of citizens from the developed countries and to deport them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) Yes, Sir. As and when the overstayal of foreigners are detected, they are deported. Details of foreigners who came to India on valid travel documents and are overstaying in the country as obtained from State Governments during the years 2006-2008 are given in Statement (See below).

(c) and (d) As and when foreign nationals are detected staying in the country illegally or found overstaying, steps are taken for their deportation/prosecution as per rules/law on the subjects by respective FRRO/FROs (State Government representatives/SPs of districts).

Statement

Country - wise statistics of overstaying foreigners 2006-2008

Country	2006	2007	2008
1	2	3	4
Afghanistan	11759	11875	14511
Albania	1	0	0
Algeria	0	1	3
Angola	1	12	20
Argentina	6	3	3
Armenia	3	5	0
Australia	155	186	176
Austria	11	19	8
Azerbaijan	1	1	0
Bahrain	41	8	51
Bangladesh	24497	25712	31229

1	2	3	4
Barbados	1	0	0
Belarus	6	4	6
Belgium	24	17	21
Belize	2	1	4
Benin	0	0	1
Bolivia	1	1	2
Botswana	2	1	4
Brazil	13	26	42
British Overseas City	0	0	3
British Solomon Isl.	2	0	0
British Sub & Colo	0	1	3
Brunei	1	2	0
Bulgaria	8	2	2
Burundi	0	4	5
Cambodia (Kampuchia)	7	7	5
Cameroon	1	4	6
Canada	278	383	357
Chad	0	0	3
Chile	4	2	3
China	104	495	479
China (Taiwan)	10	11	17
Colombia	8	15	22
Comoros	0	1	0

1	2	3	4
Congo	8	17	32
Costa Rica	0	0	4
Croatia	7	1	4
Cuba	2	1	0
Cyprus	2	0	0
Czech Republic	8	4	1
Denmark	23	21	27
Djibouti	3	8	21
Dominican Republic	0	2	2
Ecuador	5	0	0
Egypt	13	15	13
El Salvador	0	0	0
Eritrea	31	22	19
Estonia	0	1	2
Ethiopia	58	61	69
Fiji	42	156	309
Finland	11	25	46
France	172	234	191
French Guinea	0	0	0
Gambia	0	0	0
Georgia	3	0	0
Germany	110	169	158
Ghana	9	6	9

1	2	3	4
Greece	3	0	0
Grenada	1	1	1
Guatemala	1	2	2
Guinea	3	3	0
Guyana	2	6	8
Haiti	0	0	1
Honduras	0	0	0
Hong Kong	2	2	3
Hungary	7	3	5
Iceland	0	1	3
Indonesia	51	51	36
Iran	215	247	184
Iraq	12	106	371
Ireland	11	14	18
Israel	37	43	19
Italy	37	65	90
Ivory Coast	16	42	85
Jamaica	1	0	1
Japan	231	133	161
Jordan	39	31	34
Kazakhstan	7	6	3
Kenya	181	207	237
Korea (North) DPR	3	3	0

1	2	3	4
Korea South	435	340	516
Kuwait	4	1	21
Kyrgyzstan	5	9	11
Laos	1	1	2
Latvia	1	3	1
Lebanon	5	6	10
Lesotho	4	1	1
Liberia	3	2	3
Libya	1	7	2
Lithuania	4	3	2
Luxembourg	1	0	0
Malagasy (Madagascar)	4	1	7
Malawi	3	5	13
Malaysia	334	295	201
Maldives	36	40	13
Malta	1	0	0
Mauritania	17	1	1
Mauritius	87	204	510
Mexico	4	7	14
Moldova	0	1	0
Mongolia	44	36	55
Monaco	0	1	0
Morocco	7	4	7

1	2	3	4
Mozambique	7	8	3
Myanmar	266	282	558
Namibia	7	13	14
Nauru	1	0	0
Netherlands	37	56	69
New Zealand	55	39	34
Nicaragua	1	1	0
Nigeria	289	525	451
Norway	15	12	27
Oman	126	154	351
Pakistan	5392	6038	7547
Palestine	26	22	12
Panama	1	3	16
Paraguay	1	0	0
Peru	3	2	5
Philippines	50	83	124
Poland	18	15	29
Portugal	8	229	12
Qatar	3	5	1
Refugees (Stateless)	0	0	0
Romania	6	4	7
Russia	107	115	120
Rwanda	12	19	24

1	2	3	4
Saudi Arabia	33	51	62
Senegal	2	1	5
Seychelles	27	111	295
Sierra Leone	1	3	1
Singapore	283	170	153
Slovak Republic	2	2	3
Slovenia	1	1	1
Samalia	40	22	17
South Africa	69	75	48
Spain	41	42	32
Srilanka	821	1124	1790
Stateless	20	48	23
Stateless-Malaysia	9	6	7
Stateless-Tibet	152	226	194
Stateless-USA	0	0	0
Sudan	119	140	163
Swaziland	1	1	0
Sweden	51	51	37
Switzerland	46	37	30
Syria	25	29	36
Tajikstan	9	3	10
Tanzania	115	179	303
Thailand	76	113	116

1	2	3	4
Tongo	0	0	0
Trinidad & Tobago	7	1	3
Turkey	15	22	14
Turkmenistan	1	0	4
Tuvalu	0	0	2
U.S.A.	1302	1366	998
Uganda	45	58	88
Ukraine	23	35	15
United Arab Emirates	11	28	9
United Kingdom	581	630	491
Uruguay	0	0	1
Uzbekistan	9	7	41
Vanatu	1	0	0
Venezuela	3	6	7
Vietnam	54	44	48
Yemen	189	191	168
Yugoslavia	8	3	5
Zaire	2	0	0
Zambia	3	1	11
Zimbabwe	1	4	5
Others	1	13	3
TOTAL	49945	53945	65149